

(2023) 08 MAD CK 0191

Madras High Court (Madurai Bench)

Case No: Criminal Original Petition (MD) No. 13948, 14068 Of 2023

A.Mohamed Shariff
Sate

APPELLANT

Vs

State And Others

RESPONDENT

Date of Decision: Aug. 24, 2023

Acts Referred:

Indian Penal Code, 1860 â€” Section 147, 323, 406, 420, 427, 438, 448, 463, 465

Citation: (2023) 08 MAD CK 0191

Hon'ble Judges: G.Ilangovan, J

Bench: Single Bench

Advocate: N.Mohideen Basha, R.Sureshkumar, C.M.Arumugam

Final Decision: Dismissed

Judgement